


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.123/252/HDB/2018
NAME OF THE COMPANY	Dhruthi Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Dhruthi Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C-Shilpa	counsel for Petitioner	cshilpatsa@gmail.com 9985183500	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.Sujan Kumar Reddy	advocate	9160001435	

ORDER

16.03.2018 Heard Ms.C.Shilpa, Learned Counsel for the Petitioner.
Mr.T.Sujan Kumar Reddy, Learned Counsel for the Respondent.

At the request of the Petitioner, Case is posted to 05.04.2018.


Member (Judl)